

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-768(ND)2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
10.08.2018**

**NAME OF THE COMPANY: M/s. Queen Logistics V/s. M/s. Classic Bottle
Caps Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

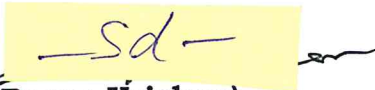
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE


Present for the Petitioner: Counsel for the Petitioner

Present for the Respondent: Mr. Anubhav Bhasin, Advocate

ORDER

Both parties confirm that the matter is likely to be compromised. In view of the same they pray for an adjournment. At their request, adjourned to 27th August, 2018.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**